

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Civil Appeal No(s). 1563/2018

HANS VAHINI SHIKSHA SAMITI

Appellant(s)

VERSUS

STATE OF UP & ANR.

Respondent(s)

Date : 16-03-2018 This appeal was called on for hearing today.

For Appellant(s) Mr. Nishit Agrawal, Adv.
M/S. Aura & Co., AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the appellant shall within a period of two weeks file copy of Petition for reference of High Court.

Ld. Counsel for the appellant shall within a period of one week also file proof of deposit as per Hon'ble Court's Order dated 4.12.2017

List again on 2.5.2018.

SANJAY PARIHAR
Registrar

MG